

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 220/MP/2018 Along with I.A. No. 54/2019

Subject : Adjudication of disputes on the recovery of transmission charges of Element-II and Element-III of Kudgi Associated Transmission System from the beneficiaries before the Commercial Operation of Kudgi STPS.

Date of Hearing : 4.7.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : Kerala State Electricity Board Limited (KSEB)

Respondents : Power Grid Corporation of India Limited (PGCIL) and others

Parties present : Shri Prabhas Bajaj, Advocate, KSEB
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Nehul Sharma, Advocate, PGCIL
Shri K.K. Jain, PGCIL
Shri Nishant Gupta, NTPC

Record of Proceeding

Learned counsel for the Petitioner submitted that the issue raised in the present Petition has been dealt with by the Commission in order dated 6.11.2018 in Petition No. 261/MP/2017 and as per said order, NTPC is liable to pay the transmission charges for the period prior to commissioning of the generating station.

2. Learned counsel for PGCIL submitted that PGCIL is raising the bills as per the Commission's order dated 6.11.2016 in Petition No. 261/MP/2017. Learned counsel submitted that PGCIL has recovered Rs. 305 crore from the NTPC and balance amount would be recovered after finalization of RTA.

3. Learned counsel for the Petitioner submitted that the Petitioner has filed Interlocutory Application for impleadment of NLDC as party to the Petition and direction to NLDC to revise the PoC charges in compliance with the Commission's order dated 6.11.2016. The Commission declined to implead NLDC as a party to the Petition. The Commission directed NLDC to carry out revised calculations of PoC charges expeditiously as per the Commission's order dated 6.11.2016. Accordingly, the Commission disposed of the I.A.

4. After hearing the learned counsels for the parties, the Commission reserved order in the Petition.

By order of the Commission

Sd/-
(T. D Pant)
Dy. Chief (Law)